

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
LOK SABHA
UNSTARRED QUESTION NO. 1437
TO BE ANSWERED ON 09.02.2026**

EPFO SERVICE THROUGH AUTHORISED/LICENCED AGENTS

**1437. SHRI CHAVAN RAVINDRA VASANTRAO:
SHRI DHAIRYASHEEL SAMBAJIRAO MANE:
SHRI SUDHEER GUPTA:**

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government proposes/has any proposal to provide Employees' Provident Fund Organisation (EPFO) services through authorised/licenced agents and if so, the details thereof;**
- (b) the rationale behind engaging agents and the nature of services proposed to be delivered through them;**
- (c) the time by which the said services are likely to be implemented;**
- (d) whether the Government has set any criteria for selection, accreditation and regulation of such agents and if so, the details thereof;**
- (e) the details of safeguards put in place to prevent mis-selling, overcharging, data misuse and harassment of subscribers particularly pensioners and workers in the unorganised and informal sectors; and**
- (f) the details of the steps taken/likely to be taken by the Government to ensure transparency, accountability and protection of subscribers' interests while expanding EPFO service delivery through agents?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SUSHRI SHOBHA KARANDLAJE)**

- (a) to (f): No such proposal is under consideration at present.**
